

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4259
ANSWERED ON:17.12.2002
MIGRATION IN COASTAL ORISSA
GADDE RAMAMOCHAN;M.V.V.S MURTHI

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the attention of the Government has been drawn to the newsitem captioned `Migration continues in the coastal Orissa` appeared in the Pioneer dated 24.11.2002;
- (b) if so, the facts of the matter reported therein and the reaction of the Government thereto;
- (c) whether the main cause of migration is hunger and poverty;
- (d) whether the central schemes meant for rural development such a food for work and other rojgar schemes have not been properly implemented in the State;
- (e) if so, the reasons therefor; and
- (f) the persons responsible for the same with the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA)

- (a) Yes Sir.
- (b)&(c) The Sampoorna Grameen Rozgar Yojana (SGRY) and the Special Component of the SGRY are in operation in all the districts of Orissa to provide additional wage employment as well as food security and also to prevent migration of the rural poor. The State Government of Orissa has reported that migration is not due to hunger or lack of food security. However, some people continue to migrate to the neighboring urban areas and States for relatively better remuneration and opportunities of employment.
- (d)to(f) Some complaints have been received in the Ministry as well as some press reports appeared in newspapers regarding misutilization of funds and foodgrains under the Sampoorna Grameen Rozgar Yojana (SGRY) and foodgrains under the Food for Work Programme (FFWP). These complaints were referred to the State Government for taking up appropriate and remedial action.